

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 62

Dated Guwahati, the 24th September, 2013

Hon'ble the Chief Justice has been pleased to constitute the Vacation Courts during the ensuing Long Vacation, as mentioned below to take up matters of urgent nature:

AT THE PRINCIPAL SEAT

(Long Vacation from 10th October, 2013 to 27th October, 2013)

1.	Hon'ble Mr. Justice Ujjal Bhuyan	On 22 nd October, 2013
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AT THE ITANAGAR BENCH

(Long Vacation from 11th October, 2013 to 3rd November, 2013)

1.	Hon'ble Mr. Justice M.R. Pathak	On 24 th October, 2013
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Urgent matters relating to the Permanent Benches of Kohima and Aizawl of the Gauhati High Court during the 'Vacation Period' of the respective Benches will be allowed to be filed and moved before the Vacation Court at the Principal Seat.

Further, Hon'ble the Chief Justice has been pleased to order to place any urgent matter before the Hon'ble Senior most Judge available at the station apart from the Vacation Courts.

Limitation will not run during the Vacation.

By Orders,

Sd/- A. Chakravarty
REGISTRAR (JUDICIAL)

Memo No.HC.III-35/2011/ 4215 - 4245/G, dated 24th September, 2013
Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (_____), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl, for information and necessary action.
4. The Registrar, High Court of _____,
5. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
6. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
7. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.

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8. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Secretary, Bar Association, Dimapur.
10. The Secretary, Lawyers' Association, Guwahati.
11. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
12. The District & Sessions Judge, _____
(Assam, Tripura, Mizoram, Arunachal Pradesh)
13. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar (Judl.) Gauhati High Court, Guwahati. He is requested to make necessary arrangement for holding Vacation Courts in Principal Seat as well as Permanent Benches.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Director, Law Research Institute, Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
23. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
24. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
25. The Superintendent (_____), Gauhati High Court, Guwahati. The Superintendent (Establishment) is directed to prepare duty chart in respect of Roster Arrangement of Officers and Staff during the Puja Vacation immediately.
26. The Court Officer No.1, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Manager, Staff Canteen of the Gauhati High Court (PS), Guwahati.
31. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

24.9.13